

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) to (c) Twenty two transmitters were targeted to be installed in Himachal Pradesh, as part of Ninth Five Year Plan and all these transmitters have since been commissioned.

Government of Himachal Pradesh, vide their letter dated 24.4.2002, had requested for upgrading VLPTs in Himachal Pradesh to LPTs, to enable them to relay regional service programme produced at DDK, Shimla. As, there is no scheme to upgrade the VLPTs in Himachal Pradesh to LPTs, auto change over facility is proposed to be provided at the VLPTs, to enable them to relay regional service programmes to be fed from DDK, Shimla.

Loss-Making PSUs

*292. SHRI T.S. BAJWA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the Public Sector Undertakings under the administrative control of his Ministry which have been incurring heavy losses during the last three years, year-wise;

(b) the reasons therefor; and

(c) the steps taken to streamline such Units?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) Details of loss making Public Sector Enterprises during last 3 years under the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises are given below:

<i>Rs. in Crores</i>				
Sl. No.	Name of PSEs.	2001-02 (Actual)	2002-03 (Actual)	2003-04 (Prov.)
1	2	3	4	5
1.	Andrew Yule & Co. Ltd.	-39.45	-60.66	-55.04
2.	Braithwaite & Co. Ltd.	-33.55	-21.89	-23.42
3.	Burn Standard Co. Ltd.	-78.35	-73.74	-77.95

1	2	3	4	5
4. Bharat Wagon & Engg. Co. Ltd.	-26.87	-8.99	-22.15	
5. Tungabhadra Steel Products Ltd.	-0.66	-2.63	-99.98	
6. Bharat Pumps & Compressors Ltd.	-11.86	-8.51	-24.75	
7. Richardson & Cruddas (1972) Ltd.	-19.21	-28.19	-40.64	
8. Triveni Structurals Ltd.	-12.23	-8.54	-27.00	
9. Hindustan Cables Limited	-236.08	-256.31	-302.16	
10. Heavy Engineering Corporation Ltd.	-173.78	-173.82	-136.12	
11. HMT (Machine Tools) Ltd.	-70.65	-102.05	-113.96	
12. HMT (Watches) Ltd.	-106.00	-113.00	-115.41	
13. HMT (Chinar Watches) Ltd.	-10.16	-6.31	-22.18	
14. Praga Tools Ltd.	-35.06	-37.5	-10.79	
15. Instrumentation Ltd.	-30.49	-29.18	-28.63	
16. National Instruments Ltd.	-5.90	-2.08	-2.15	
17. Bharat Ophthalmic Glass Ltd.	-31.87	-35.11	-39.95	
18. Cement Corporation of India Ltd.	-215.33	-215.36	-61.70	
19. Hindustan Photo Films Mfg. Co. Ltd.	-353.72	-385.39	-457.13	
20. Hindustan Salts Ltd.	-1.91	-2.78	-2.26	
21. Sambhar Salts Ltd.	-3.02	-2.66	-2.89	
22. NEPA Ltd.	-35.16	-50.9	-41.18	
23. Tyre Corporation of India Ltd.	-67.41	-16.91	-37.02	
TOTAL :	-1598.72	-1642.51	-1744.46	

(b) Some of the main reasons for losses are paucity of orders, due to changes in technology and/or uncompetitive prices, shortage of working capital, excess manpower, obsolete plant and machinery and heavy interest burden in some cases.

(c) The following steps are being taken to enable the PSEs to improve performance:

- (i) Financial and organizational restructuring.
- (ii) Financial assistance for payment of salary and wages.
- (iii) Assistance for manpower rationalization to improve productivity and competitiveness;
- (iv) Assistance for securing orders.
- (v) Capital investment support; and
- (vi) Providing guarantee to raise money from market.

Welfare of Tribals

*293. SHRI ABANI ROY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government have drawn any specific plan for the welfare of the tribals in Andaman & Nicobar Islands and Bastar in Madhya Pradesh;

(b) if so, the details thereof;

(c) how much money has been spent on the welfare activities of tribals living in the above areas during the last two years; and

(d) whether Government propose to give monetary help to these tribals in addition to the other facilities and if not, the reasons therefor?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) to (d) The Ministry of Tribal Affairs implements several Central Sector/ Centrally Sponsored Schemes/Programmes for the socio-economic development and financial benefits to tribals in all the States/UTs. These Schemes/Programmes are meant for the welfare of all the tribals, including those in the Union Territory of Andaman & Nicobar islands and Bastar, which is in the State of Chhattisgarh.

There is no separate plan specifically for the welfare of tribals in Andaman & Nicobar Islands and Bastar in Chhattisgarh. However, the details of funds released to the Andaman & Nicobar Administration and Government of Chhattisgarh for the welfare and development of tribals in the entire State, including Bastar, during the last two years (2002-03 and 2003-04) under the Schemes of this Ministry are enclosed as Statement.